

No. **GOB(I) 29/2017**

HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 23RD AUGUST, 2017.

NOTIFICATION

The functional promotion to the following District Judges (Selection Grade) as **DISTRICT JUDGE (SUPER TIME SCALE)**, is granted in terms of the Government Order No.LAW 26 LAC 2005 dated 22.04.2006 in the pay scale of Rs.70290-1540-76450 with effect from the dates mentioned against their names:

Sl. No.	Name and designation of the Officer	Date of entry into the cadre of District Judges (Selection Grade)	Date of grant of functional promotion to the cadre of District Judges (Super Time Scale)
1	2	3	4
1	Sri. N.C. Sreenivasa, Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.	01.07.2014	01.07.2017 (Though vacancy arose on 01.10.2015, due to retirement of Sri. Gunaki Narendrakumar Basavaraj on 30.09.2015, the officer is eligible for promotion w.e.f 01.07.2017)
2	Sri. Padmaraj Nemachandra Desai Registrar (Judicial), High Court of Karnataka, Bengaluru.	01.07.2014	01.07.2017 (Though vacancy arose, on 01.10.2015, due to retirement of Sri. Ramesh Rao on 30.09.2015, the officer is eligible for promotion w.e.f 01.07.2017)
3	Smt. M.Sreedevi, Prl. District and Sessions Judge, Davanagere.	01.07.2014	01.07.2017 (Though vacancy arose on 01.02.2016, due to retirement of Sri.Chandrashekar Patil on 31.01.2016, the officer is eligible for promotion w.e.f. 01.07.2017)

1	2	3	4
4	Sri. Basavaraj Shivappa Sappannavar, Prl. City Civil and Sessions Judge, Bengaluru City.	01.07.2014	01.07.2017 (Though vacancy arose on 10.02.2016, due to increase in cadre strength, the officer is eligible for promotion w.e.f 01.07.2017)
5	Sri. Buddivanta Gouda Veeranagouda Patil, Prl. District and Sessions Judge, Kalaburagi.	01.07.2014	01.07.2017 (Though vacancy arose on 25.05.2016, due to increase in cadre strength, the officer is eligible for promotion w.e.f 01.07.2017)
6	Sri. Rajendra Badamikar Prl. District and Sessions Judge, Tumakuru.	01.07.2014	01.07.2017 (Though vacancy arose on 25.05.2016, due to increase in cadre strength, the officer is eligible for promotion w.e.f 01.07.2017)
7	Smt. Khazi Jayabunnisa Mohiuddin, Presiding Officer, Karnataka Wakf Tribunal, Bengaluru.	01.07.2014	01.07.2017 (Though vacancy arose on 01.06.2016, due to retirement of Sri. V.G. Bopaiah on 31.5.2016, the officer is eligible for promotion w.e.f 01.07.2017)
8	Sri. Laxman F.Malavalli, Prl. District and Sessions Judge, Chamarajanagar.	01.07.2014	01.07.2017 (Though vacancy arose on 01.06.2016, due to retirement of Sri. S.B. Gunjigavi on 31.5.2016, the officer is eligible for promotion w.e.f 01.07.2017)
9	Sri. Rayanagouda B.Dharmagoudar, Prl. District and Sessions Judge, Shivamogga.	01.07.2014	01.07.2017 (Though vacancy arose on 01.06.2016, due to retirement of Smt. H.S. Kamala on 31.5.2016, the officer is eligible for promotion w.e.f 01.07.2017)

1	2	3	4
10	Sri. Kallappa Siddappa Bilagi, Prl. District and Sessions Judge, D.K. Mangaluru.	01.07.2014	01.07.2017 (Though vacancy arose on 01.07.2016, due to retirement of Sri.S.R. Somashekhara on 30.06.2016, the officer is eligible for promotion w.e.f 01.07.2017)
11	Smt. K.Nagarathna, Prl. District and Sessions Judge, Gadag.	01.07.2014	01.07.2017 (Though vacancy arose on 01.11.2016, due to retirement of Sri. Channabasappa Margoor on 31.10.2016, the officer is eligible for promotion w.e.f 01.07.2017)
12	Sri. Shankrayya Basayya Vastramath, Prl. District and Sessions Judge, Chitradurga.	01.07.2014	01.07.2017 (Though vacancy arose on 15.11.2016, due to elevation of Sri. K. Somashekar on 14.11.2016, the officer is eligible for promotion w.e.f 01.07.2017)
13	Sri. Eshappa Bhute, Prl. District and Sessions Judge, Haveri.	01.07.2014	01.07.2017 (Though vacancy arose on 15.11.2016, due to elevation of Smt. K.S. Mudagal on 14.11.2016, the officer is eligible for promotion w.e.f 01.07.2017)
14	Sri. Aswathanarayana, XLVII Addl. City Civil and Sessions Judge, Bengaluru City.	01.07.2014	01.07.2017 (Though vacancy arose on 15.11.2016, due to elevation of Sri. Sreenivas Harish Kumar on 14.11.2016, the officer is eligible for promotion w.e.f 01.07.2017)

1	2	3	4
15	Sri. H.M. Nanjundaswamy, Registrar, Karnataka Lokayuktha, M.S.Building, Bengaluru.	01.07.2014	01.07.2017 (Though vacancy arose on 15.11.2016, due to elevation of Sri. John Michael Cunha on 14.11.2016, the officer is eligible for promotion w.e.f 01.07.2017)
16	Sri. Sadanand Narayana Nayak, District and Sessions Judge, Yadgir.	01.07.2014	01.07.2017 (Though vacancy arose on 15.11.2016, due to elevation of Sri. B.A. Patil on 14.11.2016, the officer is eligible for promotion w.e.f 01.07.2017)
17	Smt. Sridevi S.Angadi, LXXVI Addl. City Civil and Sessions Judge, Bengaluru City.	01.07.2014	01.07.2017 (Though vacancy arose on 01.01.2017, due to retirement of Sri. D.R. Renake on 31.12.2016, the officer is eligible for promotion w.e.f 01.07.2017)
18	Smt. H.G.Vijayakumari, Prl. District and Sessions Judge, Mandya.	01.07.2014	01.07.2017 (Though vacancy arose on 22.02.2017, due to elevation of Sri. N.K. Sudhindrarao on 21.02.2017, the officer is eligible for promotion w.e.f 01.07.2017)
19	Smt. Prabhavathi Mrityunjay Hiremath, Prl. District and Sessions Judge, Chikkamagaluru.	01.07.2014	01.07.2017 (Though vacancy arose on 22.02.2017, due to elevation of Dr. H.B. Prabhakara Sastry on 21.02.2017, the officer is eligible for promotion w.e.f 01.07.2017)
20	Sri. Anil Bheemsen Katti, Prl. District and Sessions Judge, Bagalkot.	01.07.2014	01.07.2017 (Though vacancy arose on 01.04.2017, due to retirement of Sri. Shankar Manikrao Patil on 31.03.2017, the officer is eligible for promotion w.e.f 01.07.2017)

1	2	3	4
21	Sri. Ramachandra D.Huddar, Prl. District and Sessions Judge, Dharwad.	01.07.2014	01.07.2017 (Though vacancy arose on 01.05.2017, due to retirement of Sri. K.B. Changappa on 30.04.2017, the officer is eligible for promotion w.e.f 01.07.2017)

BY ORDER OF THE HIGH COURT,

Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section-2.

Copy for information and necessary action to:-

1. The Officers concerned.
2. The Prl. City Civil and Sessions Judge, Bengaluru.
3. The Prl. District and Sessions Judge, Davanagere/Kalaburagi/ Tumakuru /Chamarajanagar/Shivamogga/D.K. Mangaluru/Gadag/Chitradurga/Haveri/Yadgir/Mandya/Chikkamagaluru/Bagalkot and Dharwad.
4. The Registrar General / Registrar (Vigilance) / Registrar (Judicial) / Registrar (Infrastructure & Maintenance)/ Registrar (Computers)/ Registrar(Recruitment)/ Registrar(Administration)/Registrar (Review & Statistics)/ and the Secretary to Hon'ble the Chief Justice.
5. The Central Project Co-ordinator (Computers), High Court of Karnataka, Bengaluru, with a request to web-host the same on the official website of High Court of Karnataka.
6. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
7. The Chief Secretary to Government, Vidhana Soudha, Bengaluru.
8. The Principal Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.
9. The Secretary to Government, DPAR, Vidhana Soudha, Bengaluru.
10. The Accountant General (A&E) in Karnataka, Bengaluru.
11. The Section Officers of R&SB/GOB-II/HCE/HCA-I/HVC/ HCB and HRMS branches of this office.
12. Office copy.